

Serial No. Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
7	3.9.96	<p>Shri A.K.Baral, counsel on behalf of Shri B.Routray, who is the counsel for the petitioner submits that the petitioner does not wish to prosecute this case any further and he seeks permission to withdraw this application. Permission is granted. The petition is treated as withdrawn and for statistical purpose it is dismissed.</p> <p>In view of the withdrawal of the Original Application, Misc.Application 536/96 is disposed of accordingly.</p> <p>Shri Ashok Mohanty, learned Senior Standing Counsel is present for the respondents and heard.</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>MA-536/96 for addition of parties. counter to MA-536/96 not filed.</p> <p>26/8/96 Beach</p> <p>MA-536/96 for addition of parties. counter to MA-536/96 not filed.</p> <p>21/9 Beach</p> <p>A copy of the order of 3.9.96 may be given to the counsels on both sides.</p> <p>pah 10/9 Beach 10.09.96 S. O</p> <p>Received copy of order of 3.9.96 on behalf of Mr. A. Mohanty S. O. Ganjam Pah 3-10-96</p>